GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:24 ANSWERED ON:03.07.2009 RGGVY Deo Shri Kalikesh Narayan Singh;Dubey Shri Nishikant

Will the Minister of POWER be pleased to state:

- (a) the number of villages electrified and those yet to be electrified under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country so far, State-wise;
- (b) the allocation of funds made and utilized during the last three years, State-wise;
- (c) whether the Government has received proposals from the State Governments under RGGVY;
- (d) if so, the details of the proposals sanctioned and those lying pending for approval of the Government, State-wise at present; and
- (e) the steps taken/being taken by the Government to speed up the electrification of villages in the country?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 24 TO BE ANSWERED IN THE LOK SABHA ON 03.07.2009 REGARDING RGGVY.

- (a): The state-wise details of electrification of villages are presented at Annexure-I.
- (b): There is no state-wise allocation of funds. However, the state- wise details of funds disbursed are presented at Annexure-II.
- (c) & (d): A total of 562 projects have been sanctioned during 10th Plan and Phase-I of 11th Plan as per details given in the Annexure-III. Any remaining projects can only be sanctioned under Phase-II of 11th Plan. The commencement of Phase-II of 11th Plan is yet to be decided by Govt. of India.
- (e): For effective implementation of RGGVY, the following steps have been taken:
- i) A State level coordination committee headed by Chief Secretary of the State has been set up to review progress of RGGVY and resolve inter-departmental issues.
- ii) States have been advised to set up district committees to monitor the progress of rural electrification works.
- iii) The Government of India as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme on the agreed schedules.
- iv) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis. It has been proposed to compress the projects implementation schedule to 18 months for XI Plan projects.
- v) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.
- vi) Grant amount of BPL connection has been enhanced to Rs.2200/- from Rs.1500/-.
- vii) To take care of the cost escalation, cost norms for village electrification has been revised upward as given below:
- 1. Electrification of un-electrified village Cost (Rs. in lakhs)

a In normal terrain 13

b In hilly, tribal, desert areas 18